



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/59/2024 FIXED	RAJIB LANGTHASA AND 2 ORS Versus THE GOVERNMENT OF ASSAM AND 14 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, FINANCE SC, N C HILLS SC, FOREST
HEARING				
2	WP(C)/6628/2018 WP(C)/4866/2010 (D/O), WP(C)/4948/2010(D/O), WP(C)/4949/2010 (D/O), WP(C)/130/2011(D/O), WP(C)/164/2011 (D/O), WP(C)/4226/2015 (D/O), WP(C)/4214/2014 (D/O), FIXED	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
3	WITH WP(C)/3102/2012	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
4	WITH WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
	WITH MC/2187/2014 in WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
5	WITH WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
6	WITH WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION

7	WITH WP(C)/2489/2015	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
8	WITH WP(C)/2491/2015	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
9	WITH WP(C)/2496/2015	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
10	WITH WP(C)/3175/2016	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
11	WITH WP(C)/3182/2016	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
12	WITH WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	WITH I.A.(Civil)/1446/2016 in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
13	WITH WP(C)/3642/2017	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
14	WITH WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
15	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
16	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
17	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

18	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
19	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
20	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
21	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
22	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
23	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
24	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
25	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
26	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
27	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
28	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI

29	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
30	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
31	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR. S SHARMA MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
32	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
33	WITH WP(C)/6608/2018	PURBANCHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
34	WP(C)/7681/2018	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
35	WITH WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
36	WP(C)/8878/2019	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
37	WITH WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
38	WA/138/2022 FIXED	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR. H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)
39	WITH I.A.(Civil)/3681/2024	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI	
39	ITA/9/2023	DEPUTY COMMISSIONER OF INCOME TAX, Versus	MR. S C KEYAL	
40	ITA/10/2023	TOOR FINANCE COMPANY LIMITED KOMAL KUMBHAT Versus PRINCIPAL,COMMISSIONER OF INCOME TAX,	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX

41	PIL/16/2023	RUPAM BORBORAH Versus THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA (R-7,11) MR. A BISWAS (R-10) MS. P BHATTACHARYA (R-11) MR. R K D CHOUDHURY MR R KALITA (R-10) MR. P DAS (R-11) MR M J QUADIR (r-9) MR. M KHAN (R-8) MR. J RAHMAN (R-8) MD. S ALOM MD. S ALOM MR. M S ALAM (r-7) MR. M S ALAM (r-7) MS S AHOM (R-10) MR S S ISLAM MR S S ISLAM MS P SARMA (R-11) SC ASSAM PHARMACY COUNCIL MS S AHMED (r-9) MR. A K HANNAN SC, HEALTH
	WITH I.A.(Civil)/1670/2023 in PIL/16/2023	RUPAM BORBORAH Versus THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. S CHAKRABORTY (R-12) SC, HEALTH
42	PIL/36/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	MRS. A GAYAN MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C GA, ASSAM SC, FINANCE DEPTT.
43	WA/57/2023	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS. (C)	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1703/2019 in WA/57/2023	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
44	WA/112/2023	THE STATE OF ASSAM AND 4 ORS. Versus PRADIP BARMAN E	GA, ASSAM	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA FOR CAVEATOR
45	WA/146/2023	SAFIQUR RAHMAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. N ISLAM MR A B DEY MR. T K DEY MR. S SUTRADHAR	GA, ASSAM MS. D S NEOG, SC, IRRIGATION DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025

7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



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[For Tuesday,28th January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5498/2021 PART-HEARD, FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
2	WP(C)/3345/2024 FIXED WITH I.A.(Civil)/2506/2024 in WP(C)/3345/2024	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MS M HAZARIKA MS. S NEWAR MR. A GANGULY MR. A DHANUKA(R-5)	MR. A GANGULY(R-5) MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5) MS M HAZARIKA MS. S NEWAR
3	WP(C)/5338/2024 WITH I.A.(Civil)/3936/2024 in WP(C)/5338/2024	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS Versus RAJU ALI	MS M HAZARIKA MS. S NEWAR MR. M K DAS	MS M HAZARIKA
4	WP(C)/5382/2024	ROHIT PRASAD KAKOTI AND ANR Versus THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
5	WP(C)/4177/2024 FIXED	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT

6	WITH WP(C)/4349/2024	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
HEARING				
7	WP(C)/635/2023 PART-HEARD, FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
8	WITH WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
9	WITH WP(C)/4013/2023	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
10	WITH WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
11	WP(C)/5180/2014 WITH LCR	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
12	WP(C)/401/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. P DAS	GA, ASSAM MR.A BHATTACHARJEE(R-4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT
13	WP(C)/1112/2015 WITH LCR	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
14	WP(C)/4615/2016 WITH LCR, FIXED	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. R THAKURIA (R-2) MR. L P SHARMA (R-2)

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
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13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/3663/2023 FIXED in Review.Pet./13944/2023	MUKBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH Review.Pet./13944/2023 (Filing Number)	MUKBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS. E	MS. D GHOSH	
	WITH I.A.(Civil)/3706/2023	MUKBUL HUSSAIN, Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/950/2024	MUKBUL HUSSAIN, Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
HEARING				
2	WP(C)/4619/2017 WITH LCR	SOLIMUDDIN Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.H MUBARAK MR.A MATIN	GA, ASSAM ASSTT.S.G.I.

3	WP(C)/2983/2018 FIXED, WITH LCR	SHAHATAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED MD A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/7452/2018 WITH LCR	FOJILA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS M BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/7497/2018 WITH LCR	RASHIDUR RAHMAN @ RASHIDUL Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/7586/2018 WITH LCR	JAHIR UDDIN @ JAHIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. M ISLAM MR. F A HASSAN MS A BORAH	ASSTT.S.G.I.
7	WP(C)/7602/2018 WITH LCR	JAMINA BEGUM Versus UNION OF INDIA AND 7 ORS.	MR. K R PATGIRI MS. C DAS MRS. C DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/7615/2018 WITH LCR	HAMELA BEGUM @ HAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S CHAKRABORTY MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/7841/2018 WITH LCR	JAHANARA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/7894/2018 WITH LCR	ASAR ALI @ ANSAR ALI AND 5 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/7903/2018 WITH LCR	KAD BHANU Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/7911/2018 WITH LCR	MARZINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/8004/2018 FIXED, WITH LCR	JAMINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS K GOGOI MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/8041/2018 FIXED, WITH LCR	MADBHANU @ KATBHANU BEGUM Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/80/2025 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR B ISLAM MR. O ANSARY	PP, ASSAM
WITH				
2	AB/3330/2024	MOBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
WITH				
3	AB/19/2025	MAZNUR ALI @ MONI Versus THE STATE OF ASSAM	MR K THAKUR MS. J. A. RAHMAN B ALI SK	PP, ASSAM
BAIL HEARING				
4	AB/2999/2024 FIXED	SAMIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. A HALIM MR F HAQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6871/2024 FIXED	GANESH CHANDRA WARY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, HIGHER EDU SC, AG (A AND E) MR. P D NAIR (R-3,4) SC, FINANCE
2	WITH WP(C)/5934/2024	GANESH CHANDRA WARY Versus THE STATE OF ASSAM AND 5 ORS	MS B BHUYAN MS. N CHOUDHURY MS B BORA	SC, HIGHER EDU SC, AG (A AND E) SC, AG (A AND E) MR. P D NAIR (R-3,4)
ADMISSION				
3	WP(C)/2246/2017 FIXED	PAYODHAR KALITA Versus THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.J BEGUM	MR.R C SAIKIA(R-5) MRG K SINGH(R-5) MS.K SAIKIAR-5 SC, SECONDARY EDUCATION SC, BTC
4	WITH WP(C)/1885/2023	SMTI CHITRALEKHA KONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J C GOGOI (R-7) MR. K KALITA (R-7) MR B ISLAM (R-7) SC, SEC. EDU.
	WITH I.A.(Civil)/1616/2023 in WP(C)/1885/2023	KHANINDRA CHANGMAI Versus SMTI CHITRALEKHA KONWAR AND 6 ORS.	MR. J C GOGOI MR B ISLAM	GA, ASSAM MR. J I BORBHUIYA
5	WP(C)/6599/2018 FIXED	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M P SARMA	SC, EDU SC, FINANCE DEPTT.
6	WP(C)/7741/2018 FIXED, WITH WP(C)/5787/1999(D/O)	SHALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MRS S B CHOUDHURY MR. A M BARBHUIYA MR. A M MAZUMDER	SC, ELEM. EDU GA, ASSAM

7	WP(C)/9023/2019 FIXED	HUSNA ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
8	WP(C)/5966/2021 FIXED	DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
	WITH I.A.(Civil)/1290/2024 in WP(C)/5966/2021	PRINCIPAI AND ANR Versus DR. NIRMALA DEVI AND 3 ORS	MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA	MR D MAHANTA SC, EDU
ORDERS				
9	Cont.Cas(C)/31/2020 FIXED	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. N J KHATANIAR(R-7) MR. U SARMA(R-7) MR. K P PATHAK MS. S KONWAR
10	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH(R-2) MR. P K BORAH(R-2) MR. N J KHATANIAR
11	Cont.Cas(C)/372/2023 FIXED	AMAR SHEEL AND 2 ORS Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (r-2)
12	WITH Cont.Cas(C)/370/2023	NIRANJAN BORDOLOI Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2)
13	WITH Cont.Cas(C)/373/2023	MD. ABUL KALAM Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (r-2) MR. R MAZUMDAR (r-2) MR. P K BORAH (r-2)
14	WITH Cont.Cas(C)/385/2023	SWARNA PRAVA BORDOLOI AND ANR Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	MR S NEOGI MR. R MAZUMDAR (R-1) MR B KAUSHIK MR B KAUSHIK
15	Cont.Cas(C)/596/2024 FIXED	KAMAL UDDIN AHMED Versus S N CHOWDHURY, ACS	MR. N ISLAM	

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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[For Tuesday,28th January 2025]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	WP(C)(Suo Moto)/3/2020 FIXED	DESIGNATED COURTS FOR MPs/ MLAs Versus STATE OF ASSAM	MR. T J MAHANTA(SC, GHC)	SC, AG ADDITIONAL ADVOCATE GENERAL,MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13) MS. M KECHII, LEARNED SR. GA ADV., NAGALAND

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
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6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
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11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/594/2023 FIXED	MD HUSSAIN ALI @ HUSSEN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM GA, ASSAM SC, AG SC, TRANSPORT SC, FINANCE SC, A S T C
2	WITH WP(C)/1183/2023	SREEMANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR P K KALITA MR. K R BOROOAH	GA, ASSAM SC, TRANSPORT SC, A S T C SC, FINANCE
3	WP(C)/6924/2023 FIXED	RUPA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. U B SARMA	SC, HEALTH AND F W SR. GA, ASSAM
4	WP(C)/6935/2023 FIXED	PAPIYA GHOSH GUHA Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK	MR. K GOGOI (r-1) DY.S.G.I. SC, FINANCE DEPTT.
5	WP(C)/431/2024 FIXED	SANTOSH KUMAR Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR. R DEKA MR N ALI	MR. K GOGOI DY.S.G.I.
6	WITH WP(C)/350/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
7	WITH WP(C)/360/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
8	WITH WP(C)/456/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.

HEARING

9	WP(C)/1307/2015 PART-HEARD, FIXED	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)
10	WP(C)/4376/2020 PART-HEARD, FIXED	MD. ZAMIUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM MR. H. SARMA, ADDL. SR. GA, ASSAM
11	WP(C)/1638/2022 FIXED	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA
12	WP(C)/4061/2023	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
13	WP(C)/4182/2023	RAJU KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
14	WP(C)/4221/2023	MD. NEYAMAT ALI Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
15	WP(C)/4267/2023	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
16	WP(C)/4277/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
17	WP(C)/4761/2023	SHAIENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
	WITH			
18	WP(C)/4776/2023	RAKIBUL KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	WITH			
19	WP(C)/6627/2023	MRINAL KANTI SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
	WITH			
20	WP(C)/106/2024	PRABHAT KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, P AND R.D. GA, ASSAM
	WITH			
21	WP(C)/666/2024	SURAJ BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
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6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
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13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



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[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./533/2022 FIXED. (ASSIGNED).	MD. SHAH ALOM BHUYAN Versus MUSTT. JOYMAN NESSA @ KHATUN AND ANR.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. A K HUSSAIN (R1) MR. B HUSSAIN (R1) MR A HAQUE (R1) PP, ASSAM (R2)
ORDERS				
2	Crl.A./2/2024 WITH LCR 3 FILES. B/O	MANTU PHUKAN Versus THE STATE OF ASSAM AND ANR. A	MR S SARMAH	PP, ASSAM
	WITH I.A.(Crl.)/12/2024 in CrI.A./2/2024	MANTU PHUKAN Versus THE STATE OF ASSAM AND ANR. A	MR S SARMAH	PP, ASSAM
3	I.A.(Crl.)/97/2024 WITH LCR 6 FILES. B/O. in CrI.A./30/2024	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
	WITH Crl.A./30/2024	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR. P DAIMARY	MD. M H CHOUDHURY (r-2) MR MONZUR K CHOUDHURY MR. P CHAKRABORTY (r-2) R. BARUAH (r-2) MR. S N AHMED (r-2) TANZIM L. CHOUDHURY (r-2) PP, ASSAM
HEARING				
4	Crl.A./85/2020 WITH LCR 1 BUNDLE. P.B-2.	MD SAFIQU L ISLAM Versus THE STATE OF ASSAM and ANR	MR.R DE MR S CHOUDHURY MR. R J SARMA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY PP, ASSAM

5	CRL.A(J)/93/2020 5 Y 2 M 7 D.:WITH LCR 5 FILES. P.B-2.	BIJOY KRISHNA Versus THE STATE OF ASSAM	MR H GUPTA (AMICUS CURIAE)	PP, ASSAM
6	CRL.A(J)/96/2020 7 Y 5 M 6 D.:WITH LCR 4 FILES. P.B-2.	BHUSHI MARAK Versus THE STATE OF ASSAM	MR. M SARANIA, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/100/2020 6 Y 8 M 29 D.:WITH LCR 4 FILES. P.B-2	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
8	Crl.A./122/2021 WITH LCR 1 BUNDLE. FIXED.	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)
9	Crl.A./211/2021 WITH LCR 5 FILES. P.B-2. B/O	MD. SOLEMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. B DEKA MR. P JAIN MS P BARUAH S AZIZ	PP, ASSAM
	WITH I.A.(Crl.)/553/2021 in Crl.A./211/2021	MD. SOLEMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. B DEKA MR. P JAIN MS P BARUAH S AZIZ	PP, ASSAM
10	Mat.App./47/2023 WITH LCR. FIXED.	XXXXXXX Versus XXXXXXX	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MR. B D DEKA
	WITH Mat.App./7/2023	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA (LEGAL AID COUNSEL) MRS R BEGUM MRS. M D BORUAH
12	Mat.App./8/2023 WITH LCR.	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA MS. R B BORA MRS R BEGUM MRS. M D BORUAH
13	Crl.A./92/2023 1 Y 11 M 6 D.:WITH LCR 5 FILES. P.B-2. FIXED.	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A U CHOUDHURY MR S ISLAM MS A DEKA MS. D R CHOUDHURY	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED PP, ASSAM
	WITH I.A.(Crl.)/911/2023 in Crl.A./92/2023	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
14	CRL.A(J)/65/2024	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR.	MRS DIPANJALI BORPUJARI, LEGAL AID COUNSEL MS S SARMA HAZARIKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/762/2018	RUPAM KUMAR DAS Versus THE GAUHATI HIGH COURT AND 9 ORS.	MR. K R PATGIRI MS. C DAS MRS. C DAS	GA, ASSAM MR. B J MUKHERJEE MR. S BISWAS MR. S DUTTA (R8 AND 9) MR. R A HAZARIKA SC, G.H.C, H K DAS
2	WP(C)/2959/2018 FIXED	DR. BHABATOSH KUMAR ROY, Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. A KALITA	MR. B DEKA (R4) MS. N BORDOLOI MR. B P CHANGMAI (R4) SC, HEALTH
3	WP(C)/6130/2018 FIXED	NRIPEN KR. BHATTACHARYYA Versus NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. A KHOUND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR. A DHAR (R-1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.
4	WP(C)/8428/2018 FIXED	SHYAMA PRASAD BHATTACHARJEE Versus UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
5	WP(C)/2822/2019 FIXED	RUPALI BHATTACHARJEE Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN	MR. G. J. SHARMA MR. S. NATH
	WITH I.A.(Civil)/1700/2021 in WP(C)/2822/2019	THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS. Versus SMT. RUPALI BHATTACHARJEE A	DR G J SHARMA MR S NATH	
ORDERS				
6	I.A.(Civil)/3340/2024 FIXED in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY

WITH
[El.Pet./1/2024](#)

HAFIZ RASHID AHMED CHOUDHURY
Versus
KRIPANATH MALLAH

MR K P PATHAK
MR. M DUTTA
MR. A M AHMED
MR. M K HUSSAIN
MR. M A CHOUDHURY
MS S SARMA HAZARIKA
MR. I U CHOWDHURY

MR. D SAIKIA(R-1)
MR. S K TALUKDAR(R-1)
MRS P BARUA (R-2 AND 3)
MR P NAYAK(R-1)

WITH
[I.A.\(Civil\)/3222/2024](#)
in El.Pet./1/2024

KRIPANATH MALLAH
Versus
HAFIZ RASHID AHMED CHOUDHURY

MR. D SAIKIA

MR. A CHOUDHURY

7 **WITH**
[Review.Pet./183/2024](#)

KRIPANATH MALLAH
Versus
HAFIZ RASHID AHMED CHOUDHURY

MR. S K TALUKDAR
MR P NAYAK

MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/54/2025 FIXED	SMTI. JYOTIKA TERON AND 3 ORS. Versus RATUL BAISHYA AND 14 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH	MR H K DAS SC, GHC
ADMISSION				
2	WP(C)/6203/2023 FIXED	MD. AYUB KHAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR. R K BHATRA (R-2) MR T H HAZARIKA (r-6) MR M CHETIA (r-6) MS P HUJURI (R-2) MR A RASHID (r-6) MR. K ISLAM (r-6) D ROY SC, REVENUE
3	WP(C)/4207/2024 B/O	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
4	WITH WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
ORDERS				
5	Cont.Cas(C)/742/2023 B/O	ABDUL RAHMAN Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MS. P R MAHANTA (R-1) MR. R BORPUJARI (R-1)
6	I.A.(Civil)/24/2025 FIXED in WP(C)/6299/2024	THE CHAIRMAN AND MANAGING DIRECTOR, OIL AND NATURAL GAS CORPORATION LTD. AND 5 ORS Versus OVAL PROJECTS ENGINEERING PRIVATE LIMITED	MR S CHAKRABORTY	MS M HAZARIKA MS. S NEWAR MS V V THANYU

WITH
[WP\(C\)/6299/2024](#)

OVAL PROJECTS ENGINEERING PRIVATE LIMITED

Versus

THE CHAIRMAN AND MANAGING DIRECTOR AND 5 ORS

MS M HAZARIKA
MS. S NEWAR
MS V V THANYU

MR S CHAKRABORTY

HEARING

7 [WP\(C\)/4705/2013](#)
FIXED

M/S ROYAL COAL PRODUCTS and ANR

Versus

THE STATE OF ASSAM AND 13 ORS

MR. A K BHATTACHARYYA
MR.K K BHATTACHARYYA
MR.A K CHOUDHURY
MS.T TALUKDAR

MR.M Z AHMED
MS.B DUTTA
GA, ASSAM
MR.A M DUTTA
MR.S K SHARMA
DR. B AHMED(SC,
INDUSTRIES)

8 [WP\(C\)/7173/2015](#)

LEDO SONALIGAON PATHAR
PARICHALANA SAMITY

Versus

THE UNION OF INDIA and 5 ORS

MR C BARUAH
MR K K MAHANTA (Sr.
Advocate)
MR. B BARUAH
MR.P SHARMA
MS N BEGUM
MR S GAUTAM

GA, ASSAM
ASSTT.S.G.I.
SC, COAL INDIA

WITH
[WP\(C\)/2408/2016](#)

NORTH EASTERN COALFIELDS

Versus

THE STATE OF ASSAM AND 6 ORS

MR.M Z AHMED
MR.A M DUTTA
MR.S K SHARMA

MR K K MAHANTA (Sr.
Advocate) (r-7)
GA, ASSAM
MR. B BARUAH
MS N BEGUM (r-7)
MR S GAUTAM (r-7)

10 [WP\(C\)/7888/2016](#)

PRAFULLA BORAH

Versus

UNION OF INDIA and 2 ORS.

MR.P MAHANTA
MS.P SAHARIA

MR.M K CHOUDHURY
C.G.C.
MR.C. K. S. BARUAH (R-1)
ASSTT.S.G.I.
SC, O I L

11 [WP\(C\)/4507/2018](#)

M/S. AHINSHA CHEMICALS LTD.

Versus

THE STATE OF ASSAM AND 5 ORS.

DR B P TODI
MR. A NATH
MR. S U AHMED
DR ANKIT TODI
MR. N J MEDHI

DR. B AHMED
MR. B CHOWDHURY, SC,
FINANCE & TAXATION
DEPT.
MR. KALITA, SC,
INDUSTRIES & COMMERCE
SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WP(C)/2155/2017 PART-HEARD, FIXED	ANIL HAZARIKA Versus THE UNION OF INDIA and 7 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	SC, CO-OP. C.G.C. MR. D C BORAH(R-1) ASSTT.S.G.I. MR.B AHMED MS.D DEY SC, PF
2	WP(C)/5940/2022 FIXED	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
3	WP(C)/1778/2023 FIXED	BIRINCHI ADHIKARY Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR J CHUTIYA MS. S KEMPRAI	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/1893/2023 in WP(C)/1778/2023	BIRINCHI ADHIKARY, Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MS. S KEMPRAI MR J CHUTIA	SC, AFDC
4	I.A.(Civil)/3310/2023 FIXED in WP(C)/7691/2022	THE UNION OF INDIA AND 4 ORS Versus FORCE NO. 034500116 CT/GD PHUKAN DEORI	DY.S.G.I.	MR. R MAZUMDAR MRS P RAI MR. R DEKA
	WITH WP(C)/7691/2022	FORCE NO. 034500116 CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
5	WP(C)/688/2023	CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS S BARUAH DY.S.G.I. GA, AP
6	WP(C)/6553/2024 FIXED	MD. CHAMED ALI Versus THE STATE OF ASSAM 6 ORS	MR H R A CHOUDHURY MR. A T SARKAR MR S HUSSAIN AMINUR RAHMAN	SC, AG SC, PWD

7	WP(C)/6780/2024 FIXED	GENDU MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR SC, REVENUE	GA, ASSAM MR. J HANDIQUE SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
8	Arb.P./49/2023 FIXED	BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
9	WP(C)/4932/2023 FIXED	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, SEBA
10	WP(C)/7526/2023 FIXED	BAIJAYANTA BHATTACHARJEE Versus THE ASSAM POWER GENERATION CORP LTD AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DR P AGARWAL (R- 4,5) MR I HASIEB (R- 4,5) MR. B J DAS (R- 4,5) SR. SC, APGCL
ORDERS				
11	Cont.Cas(C)/329/2024 FIXED	ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR. D NATH (R 1-2)
HEARING				
12	WP(C)/7214/2017 PART-HEARD	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
13	WP(C)/1834/2021 PART-HEARD	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
WITH				
14	WP(C)/2068/2021	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
WITH				
15	WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
WITH				
	I.A.(Civil)/1786/2024 in WP(C)/2500/2021	THE STATE OF ASSAM AND 4 ORS Versus M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR S J SAIKIA MR. N N DUTTA
16	WP(C)/6960/2023 PART-HEARD	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.
17	WP(C)/5610/2015	ASSAM HOMOEOPATHIC MEDICAL SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM and 9 ORS	MRSB BHUYAN MR.U K NAIR MR. M P SARMA MR A CHAKRABORTY MR.D J BARMAN	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH

18	Review.Pet./102/2022 IN WP(C)/3894/2013 (D/O), FIXED	THE STATE OF ASSAM Versus SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	MR. P P BARUAH
WITH				
19	Cont.Cas(C)/589/2016	SAILENDRA KUMAR BORAH and 22 ORS Versus F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAIN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI
20	WP(C)/4489/2022	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
21	Review.Pet./83/2023 IN ARB.P/4/2014 (D/O)	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./182/2025	SRI AMIT TOSSA Versus THE STATE OF ASSAM AND ANR	MR H P GUWALA MR. A BORO	PP, ASSAM
2	Bail Appln./183/2025	MOUKTIK DUTTA AND ANR Versus THE STATE OF ASSAM	MR A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
3	Bail Appln./184/2025	ASHAN ALI @ ASANALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
4	Bail Appln./188/2025	YASIN ALI Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MS J BEGUM	PP, ASSAM
5	Bail Appln./191/2025	AKHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
6	Bail Appln./192/2025	ASHIYA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
7	Bail Appln./193/2025	SRI DILIP DUTTA Versus THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	PP, ASSAM
8	Bail Appln./194/2025	NAVIN KUMAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
9	Bail Appln./196/2025	JIADUL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
MOTION				
10	AB/150/2025	MAIDUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
11	AB/151/2025	SRI PRASEN DUTTA Versus THE STATE OF ASSAM	MR. M SAIKIA MR. B K GOGOI	PP, ASSAM
12	AB/154/2025	SHIDUL ALI @ SAHIDUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM

13	AB/155/2025	DILOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.Pet./611/2023 FIXED	PABAN CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA MR. INDRAJIT BHUYAN	MR. R SHARMA (R-2) MS P PHUKAN (R-2) PP, ASSAM
15	Crl.Pet./301/2024 B/O	RAJ BORA @ RAJ NARAYAN BORA AND ANR Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	MR. SADHAN KALITA (R-2) MR. P DAS (R-2) MR. GUNJAN DAS (R-2) PP, ASSAM
16	Crl.Pet./1431/2024 FIXED	ABDUL LATIF Versus THE STATE OF ASSAM AND 8 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. N UDDIN (r-2 to 9) MR. M ISLAM (r-2 to 9) MR S K CHHETRY (r-2 to 9) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./3936/2024 FIXED	MD. MOHAR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/2219/2024 FIXED	SHEK KALAM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR R HOQUE	PP, ASSAM
WITH				
19	AB/2536/2024	ZIAUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
20	AB/2475/2024 FIXED	DWIJENDRA KUMAR DAS Versus THE STATE OF ASSAM	MR. C BHATTACHARYYA MR A MALEK	PP, ASSAM
21	AB/2929/2024 FIXED	SAFIKUL SAIKIA Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
22	AB/3062/2024 FIXED	NAZRUL ISLAM @ ARYAN KHAN Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
WITH				
23	AB/3061/2024	JOYDUL HUSSAIN @ JAYDUL Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
24	AB/3295/2024 FIXED	TAFIQR RAHMAN @ TOUFIQR RAHMAN AND ANR. Versus THE STAE OF ASSAM	MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
25	AB/3327/2024 FIXED	DR ANIRUDDHA KUMAR Versus THE STATE OF ASSAM	MRS. R S CHOWDHURY MS G DAS MR R DAS MS A CHOPHY	PP, ASSAM
26	AB/37/2025 FIXED	AMIT HAQUE BASUMATARY Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
<u>ORDERS</u>				
27	I.A.(Crl.)/692/2024 WITH LCR 3 FILES, B/O in Crl.A./233/2024 WITH Crl.A./233/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
		MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM

HEARING

28	MACApp./168/2020 PART-HEARD, LCR FILES, FIXED	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4)
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
	WITH I.A.(Civil)/2116/2024 in MACApp./168/2020	SRI RANJAN CHANDRA BRAHMA, Versus SMTI NILIMA BALA MALI AND 3 ORS	MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS	J SHARMA
29	Crl.A./137/2010 WITH LCR 3 FILES	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
30	Crl.A./143/2011 WITH LCR 7 FILES	MUKUL DAS AND ANR Versus STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
	WITH Crl.A./131/2011	SANJIB DAS Versus STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
	WITH Crl.A./140/2011	DILIP DAS Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM
33	Crl.Rev.P./278/2011 WITH LCR 5 FILES	JOYGURU BARMAN and 2 ORS Versus THE UNION OF INDIA	MR G S SARKAR MR.Z HUSSAIN MR.S SARKAR	MR.S C BISWAS MS.B CHOUDHURY MR. A K SARKAR MRS.S D CHOUDHURY MR.S DAS SC, NF RLY
34	Crl.Rev.P./416/2011 WITH LCR 3 FILES	MD. AJGAR ALI Versus THE STATE OF ASSAM AND ANR	MR.S BHUYAN MR.A MUKHERJEE	MS. M BHATTACHARJEE (R2) PP, ASSAM
35	Crl.A./117/2017 WITH LCR 4 FILES, B/O	SRI PANKAJ SHARMA Versus AVATAR SINGH and ANR	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR Z KAMAR (R1) MR. S D PURKAYASTHA MR. P KATAKI (R1) MR.P J SAIKIA MR S P DAS MR S P DAS MR. N DAS (R1) MR.A K GUPTA MS.M KECHII ADDL PP,ASSAM
36	Crl.Pet./457/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	BISWAJYOTI DEB ROY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH	MR. D HUSSAIN (R-2) MR. R A MAZUMDER (R-2) MS. S DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
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6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
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11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3449/2020 FIXED	SUMANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC, SSA MR. D. K. ROY, SC, SEBA SC. A.S.S.A.
2	WP(C)/515/2022	BENUDHAR BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) SC, AG MR. K GOGOI, SC, HIGHER EDU. DEPTT. MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
3	WITH WP(C)/7355/2021	PRESIDENT, GOVERNING BODY, CHANDRA KAMAL BEZBARUAH COLLEGE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5)
4	WP(C)/4456/2022 FIXED	RAJU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	SC, N C T E SC, SEC. EDU.
5	WITH WP(C)/4400/2022	NIKUNJA SAHARIA AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, N C T E SC, SEC. EDU.
6	WITH WP(C)/4460/2022	NILOMANI BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, SEC. EDU.
7	WP(C)/660/2023	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE

8	WP(C)/3920/2023 B/O	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU MR. FIRUZ KHAN (R5) MR. ABHIJIT MENA (R5) SC, BTC
	WITH I.A.(Civil)/605/2024 in WP(C)/3920/2023	PROBIN NARAYAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA	SC, ELEM. EDU MR S H MAHMUD MR S ISLAM MR S AFRIDI SC, BTC
9	WP(C)/4429/2023 FIXED	PRABENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S K MEDHI SC, FINANCE
10	WP(C)/3224/2024 FIXED	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
	WITH WP(C)/3264/2024	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH WP(C)/3265/2024	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH WP(C)/3294/2024	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH WP(C)/3298/2024	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
15	WP(C)/4499/2024 FIXED	JATINDRA NATH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MS. D DEKA	SC, SEC. EDU. SC, FINANCE
16	WP(C)/5411/2024 FIXED	MD. MOTIOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
17	WP(C)/5827/2024 FIXED	MD. SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. SC, FINANCE DEPTT.
ORDERS				
18	WP(C)/1992/2023	MANOMATI KALITA Versus THE STATE OF ASSAM AND 9 ORS.	MR R SENSUA M. A. OASIS	GA, ASSAM MR G BHARADWAJ (R-6 TO 10) MR. S SUTRADHAR (R-6 TO 10) MR N BRAHMA (R-6 TO 10) SC, SEC. EDU.
19	Cont.Cas(C)/182/2024	DAMODAR DAS Versus SMT. POMI BARUAH AND ANR	MR. J SARMAH	MR. R BORPUJARI (R-2) MRS DIPANJALI BORPUJARI (R-2) MR. K GOGOI (R-1) MR S DAS (R-1)
20	Cont.Cas(C)/294/2024	FARUQUE AHMED LASKAR AND 6 ORS Versus NARAYAN KONWAR	MR. H A LASKAR MS D DUTTA A. H. AHMED	
21	Cont.Cas(C)/367/2024 B/O	NABANITA MANDAL Versus SRI NARAYAN KONWAR, IAS	MR N SARMA K. KALITA	

HEARING

22	WP(C)/3062/2014 FIXED	DR SRI NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV A M BUZARBARUAH MR A KALITA M CHOUDHURY MR. M MAHANTA A GOGOI MR. P K MUNIR I F ALI	K DUTTA J CHUTIA SC, EDU SC, K A A C AG, ASSAM
	WITH MC/2565/2014 in WP(C)/3062/2014	KARBI ANGLONG AUTONOMOUS COUNCIL, DIPHU and ANR. Versus DR. NIRAB KUMAR SARMAH	A GOGOI MR I F ALI M CHOUDHURY	K DUTTA MR J CHUTIA SC, EDU SC, K A A C
23	WP(C)/935/2023 FIXED	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. S BANIK (P- 1 TO 3) MR N Z CHOUDHURY	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/7473/2023 PART-HEARD, FIXED	M.S. DUROPLY INDUSTRIES LIMITED (FORMERLY KNOWN AS M/S SARADA PLYWOOD INDUSTRIES LTD.) Versus THE UNION OF INDIA AND 4 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST
2	RSA/54/2010 (HEARING), WITH LCR	RINA MAZUMDER and 18 ORS, Versus DIPAK KUMAR MAZUMDAR and ORS	MR. S K GHOSH MR S CHOUDHURY	MR. B BANERJEE MR. S SARMA (r-1,2,4,5) MR. J DEKA (r-1,2,4,5) MR. J LASKAR MR. T K BHUYAN (r-1,2,4,5) MR. A DEY MR. S K DEKA (r-1,2,4,5) MR. C TALUKDAR (4,5)
3	RSA/255/2010 (HEARING), WITH LCR, FIXED	RAMA RANJAN CHANDA Versus SUDIP DEY and 5 ORS	MS.G DEKA MS.P CHAKRABORTY	MR.G N SAHEWALLA MR.MD ASLAM MR.U DUTTA MSK KALITA
ORDERS				
4	LA.App./14/2017 (AT 2:00 PM), FIXED WITH LCR	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MR. J HANDIQUE MS. P R MAHANTA MR. R DUBEY
5	WITH LA.App./15/2017	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN CHANDRA DAS and 9 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY

6	<p>WITH LA.App./36/2017</p>	<p>AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,</p>	<p>MR. B D DAS MR. H NATH MR. H K SARMA MR. R DUBEY MR. P K BORAH MR. D NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BARTHAKUR</p>	<p>GA, ASSAM MRS M D CHOWDHURY (R1-R3) MS. R K SAINI MS. R K SAINI</p>
	<p>WITH I.A.(Civil)/922/2019 in LA.App./36/2017</p>	<p>AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,</p>	<p>MR. P K BORAH MR. S BARTHAKUR</p>	<p>SC, REVENUE</p>
7	<p>WITH LA.App./37/2017</p>	<p>AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,</p>	<p>MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
8	<p>WITH LA.App./38/2017</p>	<p>AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS</p>	<p>MS.N S THAKURIA MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.G K THAKURIA</p>	<p>GA, ASSAM</p>
	<p>WITH I.A.(Civil)/2769/2018 in LA.App./38/2017</p>	<p>AIRPORT AUTHORITY OF INDIA Versus SRI PRABHAT CH. DAS AND 3 ORS</p>	<p>MR. P K BORAH MR. S BORTHAKUR</p>	<p>GA, ASSAM MR. M D CHOWDHURY</p>
9	<p>WITH LA.App./21/2018</p>	<p>AIRPORT AUTHORITY OF INDIA Versus MD. BHALEHU SHEIKH and 2 ORS,</p>	<p>MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS..N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MRN ANIX SINGH</p>	<p>GA, ASSAM MS. M D CHOWDHURY</p>
10	<p>WITH LA.App./22/2018</p>	<p>AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS</p>	<p>MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM MRS M D CHOWDHURY</p>
11	<p>WITH LA.App./23/2018</p>	<p>AIRPORT AUTHORITY OF INDIA, Versus MD. AZAD ALI and 8 ORS,</p>	<p>MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.S BORTHAKUR</p>	<p>GA, ASSAM MS. M D CHOWDHURY</p>

12	WITH LA.App./53/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI UPEN DAS and 4 ORS,	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MS. N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. N ANIX SINGH	GA, ASSAM
	WITH I.A.(Civil)/4108/2018 in LA.App./53/2018	AIRPORT AUTHORITY OF INDIA Versus UPEN DAS and 4 ORS.	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS. M D CHOUDHURY
13	WITH LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS. M D CHOWDHURY (R - 1,2) MS. R K SAINI (R -1,2)
	WITH I.A.(Civil)/2034/2019 in LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. P K BORAH MR. S BORTHAKUR	SC, REVENUE
14	WITH LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. R DUBEY MR. R KALITA MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/4252/2018 in LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI SC, REVENUE
15	WITH LA.App./15/2019	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and 3 ORS	MR. H NATH MR S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN	MRS M D CHOWDHURY MS. R K SAINI
16	WITH LA.App./2/2020	AIRPORT AUTHORITY OF INDIA Versus BIMAL BARUAH AND 3 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN	
17	WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MR.S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
18	WITH LA.App./1/2023	AIRPORT AUTHORITY OF INDIA, Versus AJIT BARUAH and 3 ORS,	MR.H NATH MS U DAS MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. T R GOGOI MR.S BORTHAKUR	MRS M D CHOWDHURY MR. R DUBEY MS. N BORDOLOI MS. R K SAINI MR A BHATTACHARYA

19	WITH LA.App./2/2023	AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
20	WITH LA.App./3/2023	AIRPORT AUTHORITY OF INDIA, Versus AKAN DAS and 2 ORS,	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
21	WITH LA.App./4/2023	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 5 ORS,	MR.H NATH MR. R DUBEY MR. P BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
22	WITH LA.App./5/2023	AIRPORT AUTHORITY OF INDIA, Versus JADAB DAS and 2 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
23	WITH LA.App./6/2023	AIRPORT AUTHORITY OF INDIA Versus MD KASED ALI and 8 ORS	MR. H NATH MR. R DUBEY MR. P BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.S BARTHAKUR	GA, ASSAM MR. G AGARWAL
24	WITH LA.App./7/2023	AIRPORT AUTHORITY OF INDIA Versus SATYARAM DAS and 2 ORS.	MR. P BORA MR. H NATH MR.R P SARMAH MR. R DUBEY MRM R ADHIKARI MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.K D SINGH	MS. M D CHOWDHURY MR. G AGARWAL
25	WITH LA.App./8/2023	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUAH and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
26	WITH LA.App./9/2023	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI, (R 1 TO 6) MS U DAS MR. T R GOGOI, GA, ASSAM

27	WITH LA.App./10/2023	AIRPORT AUTHORITY OF INDIA, Versus SATYA RAM BARUA and 2 ORS,	MR. R DUBEY MR. R DUBEY MR. P K BORAH MR H K NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
28	WITH LA.App./13/2023	AIRPORT AUTHORITY OF INDIA Versus SRI BHAGI RAM KAKATI and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY MS. R K SAINI
	WITH I.A.(Civil)/372/2020 in LA.App./13/2023	AIRPORT AUTHORITY OF INDIA Versus BHAGI RAM KAKATI AND 2 ORS	MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MRS. M D CHOUDHURY
29	WITH LA.App./14/2023	AIRPORT AUTHORITY OF INDIA Versus AKAN CH. DAS and 3 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MS. R K SAINI
30	WITH LA.App./18/2023	AIRPORT AUTHORITY OF INDIA Versus SRI GAGAN BAISHYA and 5 ORS	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	
31	WITH LA.App./19/2023	AIRPORT AUTHORITY OF INDIA. Versus SATYA RAM DAS and 6 ORS.	MR.A NATH MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR P BORAH MS N B KAYASTHA MR.S BARTHAKUR	MS. M D CHOWDHURY MR. T R GOGOI
32	WITH LA.App./15/2024	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUA and 2 ORS	MR.H NATH MR. P K BORAH MR.S BARTHAKUR MR.S BORTHAKUR	
33	WITH LA.App./16/2024	AIRPORT AUTHORITY OF INDIA Versus MD MIYAZAN ALI and 2 ORS	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
	WITH I.A.(Civil)/371/2020 in LA.App./16/2024	AIRPORT AUTHORITY OF INDIA Versus MD. MIYAZAN ALI AND 2 ORS	MR. P K BORAH MR. P K BORAH	GA, ASSAM GA, ASSAM MRS. M D CHOUDHURY
HEARING				
34	MFA/31/2012 WITH LCR, FIXED	UNION OF INDIA Versus M/S FUEL SOURCESINDIA PVT. LTD.	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
35	RSA/238/2012 CAVT. NO. 1354/2011 WITH LCR	THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS Versus DIPAK CHOUDHURY	MR.G N SAHEWALLA MR.T DAS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA FOR CAVEATOR

36	RSA/11/2013 WITH LCR	ISHWAR CHANGMAI Versus KANAKLATA GOGOI and ORS	MR.T J MAHANTA MR.P S DEKA MS.P BHATTACHARYA MS.D DUTTA	MR.B K BHATTACHARJEE MR.R SARMA MR. T GOGOI (R-1,2) MS.A CHETIA MS. S PHUKAN (R-1,2) NAYANMONI KALITA (R-1,2)
37	RSA/111/2014 WITH LCR, FIXED	MOHIRAN BEWA Versus NURUDDIN SK and 7 ORS.	MR.A R SK.	MR.S C BISWAS MS.K L R YANTHAN MR. S BISWAS MS.E AHMED MR.T C KHETRI
38	CRP(IO)/311/2017 CAVT. NO. 1245/2017 FIXED	ARUNA PATOWARY Versus RENUKA DAS and 9 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MRM K ROY	MRS M D CHOWDHURY (R-1,5,2c,2d) MS. L SHARMA MR. B J MUKHERJEE MR N BARUAH (R-1,5,2c,2d) FOR CAVEATOR
39	MACApp./439/2017 WITH LCR	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SHRI JATIN BARUAH and 2 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. S P CHOUDHURY MR. A S DHILLON
40	CRP/85/2018 WITH LCR	NIPAN GOSWAMI Versus ON THE DEATH OF PRAFULLA DEKA HIS LEGAL HEIRS	MR Z MUKIT MR. A SATTAR MR H K BARUAH MR P C MAZUMDAR	MR. R ALI (R1-R3)
41	RSA/250/2018 WITH LCR	MD FAIZUR RAHMAN CHOUDHURY Versus SAMIR SAHA @ SAMIRAN CH SAHA AND 11 ORS	MR. S K SINGHA MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR	MR. P K ROYCHOUDHURY (R1) MR. N G KUNDU (R1) MR G DEKA (R4-R12)
42	MACApp./413/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI THANERWAR BARUAH AND 3 ORS	MR. A DUTTA MD. A AHMED MR. M DUTTA	MR T CHAKRABORTY(R-1,2) MR. D CHOUDHURY(R-1,2) MR. R S MISHRA (R1, R2) MR. P BORDOLOI (R1, R2) MS M NIROLA (R1, R2)
43	MACApp./898/2018 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PONITA THAOSAN AND 6 ORS	MS. P DEBNATH MR. R C PAUL MS N RAJKONWAR	MR A ALI MS. M KHATUN
44	MACApp./321/2019 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD., Versus SMTI. MEERA DEVI AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. B. DUTTA MR. P K BORAH (R2) MRS. R S DEURI (R2) MR. S DEKA MS. J BORO
	WITH I.A.(Civil)/733/2022 in MACApp./321/2019	SMTI. MEERA DEVI Versus NEW INDIA ASSURANCE CO. LTD. AND ANR	MS. J BORO	MRS B ACHARYA MR. A ACHARYA
45	MFA/44/2023 WITH LCR	SHAMBHU PAUL AND ANR. Versus THE UNION OF INDIA	MR. S CHAUHAN MS J KALITA MR. P MAZUMDER MR N ALAM M. BORUAH	MR. K GOGOI DY.S.G.I.
46	WP(C)/419/2023	SMITA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, FINANCE GHC
47	Mat.App./4/2024 WITH LCR, B/O	XXXXXXXXX Versus XXXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY
	WITH I.A.(Civil)/437/2024 in Mat.App./4/2024	XXXXXXXXX Versus XXXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	

WITH
[I.A.\(Civil\)/1476/2024](#)
in Mat.App./4/2024

XXXXXXX

Versus

XXXXXXX

MS. S KANUNGOE

MR. A M BARBHUIYA

48 [CRP/27/2024](#)
WITH LCR, FIXED

ON THE DEATH OF JAGANMOY PAUL, HIS
LEHAL HEIRS KALYANI PAUL AND 2 ORS

MR. S D PURKAYASTHA
MS S.S.BORA

MR. B K SEN
MR F HAQUE
MR A HUSSAIN
N HASAN

49 [MACApp./155/2024](#)
WITH LCR, FIXED

Versus
RASHESWAR PAUL @ RASHU PAUL
THE ORIENTAL INSURANCE CO. LTD.
Versus
KANMONI KALITA AND 5 ORS.

MR. S K GOSWAMI
MR. R SHARMA

MR D MONDAL (R1-R3)
MR R.D. BHUYAN (R1-R3)
MR. M ALI(R-5)

WITH
[CO/7/2024](#)
in MACApp./155/2024

KANMONI KALITA AND 2 ORS

Versus

ORIENTAL INSURANCE CO LTD AND 2
ORS

MR D MONDAL
MR. R D BHUYAN

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3802/2024	PRANJAL BORUAH Versus THE UNION OF INDIA,	MR. S MUNIR MR P KALITA A KONWAR MR K HUSSAIN	SC, CBI
2	Bail Appln./3868/2024 WITH OFFICE NOTE	KAMLESH KUMAR Versus THE UNION OF INDIA	MR G J SAIKIA J SINGPHO S K DAS	SC, NCB
ADMISSION				
3	CRP/115/2024 FIXED	M/S POWER GRID CORPORATION INDIA LTD Versus ABDUL AHAD BORBHUIYA	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. S C BISWAS MS A BORAH MS. J GHOSH
4	CRP/116/2024 FIXED	M/S POWER GRID CORPORATION INDIA LTD Versus JAMAL UDDIN BARBHUIYAN	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. S C BISWAS MS A BORAH MS. J GHOSH
BAIL HEARING (BA)				
5	Bail Appln./1504/2024 WITH CASE RECORD(SCANNED COPY)	GURDEEP SINGH Versus UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, NCB
6	Bail Appln./1857/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	MS. T SOM(R-2) MS S ISLAM(R-2) PP, ASSAM
7	Bail Appln./3024/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAHMAN ALI Versus THE STATE OF ASSAM AND ANR	MR M RANA MR M.HOQUE	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
8	Bail Appln./3108/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BHAIRAB RAJKHOWA Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
9	Bail Appln./3343/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MOJIBAR RAHMAN @ MAJIBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
10	Bail Appln./3436/2024 FIXED	THANGGUNSEM HAOKIP AND ANR Versus THE UNION OF INDIA	MS. A. MEDHI	SC, DRI

11	Bail Appln./3687/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIBEK SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI B ALI SK MR. J N SUWAI	PP, ASSAM
12	Bail Appln./3732/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI RANJAN ROY @ RAY Versus THE STATE OF ASSAM AND ANR	MR S K SARKAR MS S BAYAN MS. S DAS MS R KALITA	PP, ASSAM
13	Bail Appln./3775/2024	SUMERU NATH Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
14	Bail Appln./3817/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SADDAM HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
WITH				
15	Bail Appln./3660/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
16	Bail Appln./3885/2024 WITH OFFICE NOTE, FIXED	BINOD BARUAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
BAIL HEARING				
17	AB/1221/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. B HALDAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
18	AB/1978/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	MR R A AHMED (R-2) PP, ASSAM
19	AB/2511/2024 WITH OFFICE NOTE, FIXED	IMRAN @ IMRAN DEWAN @ DHAN Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MS V.GURUNG (R2) MS L RONGPIPI (R2) PP, ASSAM
20	AB/2854/2024 AB 2852/2024(D/O), WITH CASE DIARY(SCANNED COPY), FIXED	FOIZUDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	MR N ZAMAN(R-2) PP, ASSAM
21	AB/2925/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAFIKUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MR. J KALITA MS S A KHALIFA N DEB	PP, ASSAM
22	AB/3042/2024 FIXED	AJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	MR. R ISLAM (r-2) N. UDDIN (r-2) PP, ASSAM R KHA (r-2)
ORDERS				
23	MACApp./546/2017 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LTD Versus MUSST FULECHA KHATUN and 5 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.K R BORA MS.J HAZARIKA MR.M CHOUDHURY MR.T ALI MR.P AHMED MR.J PAWE
24	MACApp./416/2019 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD., Versus MRS. SABINA BEGUM AND 5 ORS.	MR. K K BHATRA MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN	MR. A MANNAF (R-1 TO 4) MD A S ALI (R-1 TO 4) MR. B C THAKURIA (R-1 TO 4)
25	I.A.(Civil)/2616/2019 in RSA/85/2010 (D/O), WITH LCR, B/O in RSA/85/2010 WITH I.A.(Civil)/1703/2018	AAS MAHAMMAD ANSARI AND ANR. Versus ON THE DEATH OF MD. ABDUL RIAZ, HIS LEGAL HEIRS AND ANR.	MR R CHAKRAVORTY MR. M CHALIHA	MR. A R SIKDAR MR N AHMED MR. M M ZAMAN
		AAS MAHAMMAD ANSARI AND ANR Versus MD. ABDUL RIAZ AND ANR	MS. M DEV MR R CHAKRAVORTY MR. M CHALIHA MS. P DEB	MR. A R SIKDAR

	WITH I.A.(Civil)/2612/2019	AAS MAHAMMAD ANSARI AND ANR. Versus ON THE DEATH OF MD. ABDUL RIAZ, HIS LEGAL HEIRS AND ANR.	MR R CHAKRAVORTY MR. M CHALIHA	
	WITH I.A.(Civil)/2618/2019	AAS MAHAMMAD ANSARI AND ANR. Versus ON THE DEATH OF MD. ABDUL RIAZ, HIS LEGAL HEIRS AND ANR.	MR R CHAKRAVORTY MR. M CHALIHA	
26	FAO/12/2024 WITH CRP/97/2014 (D/O), FIXED	SHARMILA VIJAY SHETTY Versus B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	MR R CHAKRAVORTY (R-2) MR. A K SAHEWALLA (R-3) MR. A K SAHEWALLA (R-3) MR. W SHARMA (R-3) MR. W SHARMA (R-3) MS. R. ENGJAIFI (R-2) S RABHA (R-2) SC, HDFC BANK
	WITH I.A.(Civil)/922/2024 in FAO/12/2024	SHARMILA VIJAY SHETTY Versus B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
27	WITH I.A.(Civil)/2553/2024 in CRP/97/2014 (D/O)	SHARMILA VIJAY SHETTY Versus B and A LTD. AND 2 ORS	MR B KAUSHIK MR B KAUSHIK MR. P BORAH MR. S HAZARIKA	S RABHA (R-2)
28	RSA/178/2024 FIXED	ABDUL ALI Versus SULTAN ALI AND ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
	WITH I.A.(Civil)/3031/2024 in RSA/178/2024	ABDUL ALI Versus SULTAN ALI AND ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
29	I.A.(Civil)/2444/2024 WITH LCR, FIXED in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
	WITH RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1) MR. S R RABHA (R-2,4) P HAZARIKA(R-2,4)
	WITH I.A.(Civil)/2963/2024 in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS.	MR. R SARMA	MR. N ALAM
		HEARING		
30	Crl.A./120/2012 PART-HEARD, LCR 4 FILES, FIXED	BISWAJIT SAUD Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
	WITH Crl.M.C./568/2012 in Crl.A./120/2012	BISWAJIT SAUD, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

31	Arb.A./15/2014 WITH LCR, FIXED	M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. Versus UNION OF INDIA and 4 ORS,	MS.A CHOUDHURY	MR.A K SARKAR DR. B N GOGOI DR. B N GOGOI MS.M CHATTERJEE MS.N R RABHA MS.S BHARALI MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
32	RSA/232/2015 WITH LCR, FIXED	SRI SIDDHESWAR DAS Versus SRI SHANKAR GHOSH and 2 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR K CHAKRAVARTY	MR.S S SHARMA(R-1) MR.B J MUKHERJEE(R-1) MRA SHARMA(R-1)
33	RSA/202/2016 WITH LCR, FIXED	ON THE DEATH OF RASHOMOY CHANDA HIS LEGAL HEIRS MANIK CHANDA and 6 ORS Versus RAJU DAS and ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.A BEGUM	GA, ASSAM MR. K PHUKAN MR M J QUADIR MR.S Y AHMED(R- 1-4) MS M KHANIKAR(R- 1-4)
34	RSA/303/2016 WITH LCR, FIXED	ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD	MR.D BARUAH MS.P HANDIQUE MR. P K BORDOLOI	MR. T K BHUYAN MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN
35	Intest.Cas./10/2017 CAVT. NO. 1073/2017 WITH LCR, FIXED	SRI SURAJIT DUTTA CHOUDHURY Versus SRI VICTOR PALIT and ANR	MR.D MOZUMDER MR. S BISWAS	MR. S BANIK (R-2) MS.T ROY MS.M ROY A N HUSSAIN (R-1) MS F BEGUM (R-1) FOR CAVEATOR
36	Mat.App./16/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG
37	RFA/18/2023 WITH LCR, FIXED	INDIAN OIL CORPORATION LTD. Versus SMTI. GEETI BORA AND ANR	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. P KHATANIAR FOR CAVEATOR
	WITH CO/25/2021 in RFA/18/2023	INDIAN OIL CORPORATION LTD. Versus SMTI GEETI BORA AND ANR	MR. P KHATANIAR MS N RAHMAN	
38	I.A.(CrI.)/594/2023 WITH LCR 3 FILES, P.B.-1, FIXED in CrI.A./245/2023 WITH CrI.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	WITH CrI.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
39	WITH CrI.A./228/2023 <u>1 Y 8 M 1 D</u>	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025

9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS
IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY
ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND
IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING
AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./190/2025 WITH OFFICE NOTE, B/O	AKASH KURMI Versus THE STATE OF ASSAM AND ANR	U U KHAN	PP, ASSAM
MOTION				
2	Crl.Pet./69/2025	SHRI DILIP CHOUDHURY Versus SRI DIPAK KALITA	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH	
3	Crl.Pet./70/2025	SMTI PINKI BARUAH Versus TARUN BARUAH	DR. P AGARWAL LEGAL AID COUNSEL	
4	Crl.Pet./71/2025	DILIP CHOUDHURY Versus DIPAK KALITA	MR B D DAS MR H K SARMA MR. P BHOWMICK MR. H R DAS MR J LOTH	
5	Crl.Pet./72/2025	KAMALA GOGOI AND 2 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
6	Crl.Pet./74/2025	SHRI DILIP CHOUDHURY Versus SRI DIPAK KALITA	MR B D DAS MR H K SARMA MR. P BHOWMICK MR. H R DAS MR J LOTH	
ADMISSION				
7	I.A.(Crl.)/830/2019 FIXED in Crl.Pet./253/2018	STATE OF ASSAM Versus ASHOK KUMAR DAS AND ANR	PP, ASSAM	MR J I BARBHUIYA

	WITH Crl.Pet./253/2018	ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	PP, ASSAM
8	WITH Crl.Pet./805/2017	ALAK DEV GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR.B K BHATTACHARJEE MR.J I BORBHUIYA MR.A K CHOUDHURY MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM MR.A K BHATTACHARJEE	MR.P N GOSWAMI(R-2) PP, ASSAM SC, P H E
	WITH I.A.(Crl.)/137/2018 in Crl.Pet./805/2017	STATE OF ASSAM Versus ALAK DEV GOSWAMI AND ANR	PP, ASSAM	MR. J I BARBHUIYA MR. L MOHAN
9	WITH Crl.Pet./157/2018	KAMAKHYA DEY Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R ALI MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/373/2018 in Crl.Pet./157/2018	STATE OF ASSAM Versus KAMAKHYA DEY AND ANR	PP, ASSAM	MR J I BARBHUIYA
10	WITH Crl.Pet./536/2018	CHANDI DAS SINHA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. (H)	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/483/2018 in Crl.Pet./536/2018	SRI CHANDI DAS SINHA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
11	Bail Appln./2281/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
<u>BAIL HEARING</u>				
12	AB/3354/2024 FIXED	SHIRAZUL ISLAM @ BABU Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED N NATH	PP, ASSAM
<u>ORDERS</u>				
13	Crl.Rev.P./464/2011 WITH LCR 4 FILES, FIXED	SRI DILARUJ ZAMAN Versus THE STATE OF ASSAM	MR. P MAHANTA, Amicus Curiae MR.A M BORA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI	PP, ASSAM
14	Review.Pet./124/2024 WP(C) 1755/2014(D/O), FIXED	FORCE NO 850872588 ASSISTANT SUB INSPECTOR/ GENERAL DUTY PRATAP CHANDRA NAYAK Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	DY.S.G.I.

QUASHMENT

15	Crl.Pet./534/2013 WITH LCR 2 FILES	SUBHA KT. KOCH Versus THE STATE OF ASSAM AND ANR	MR.P KATAKI MS.R BEGUM MR.D K BAGCHI	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA PP, ASSAM
16	Crl.Pet./542/2013	SMTI LUMLANG SHYLLA Versus THE UNION OF INDIA and 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.N DUTTA C.G.C. MR. D C BORAH(R-1&2) MR. B SARMA PP, ASSAM ASSTT.S.G.I.
17	Crl.Pet./914/2013	URMIBALA KALITA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.J SARMA MR.G SOREN MS.M DEKA	PP, ASSAM
18	Crl.Pet./175/2014 WITH LCR 1 FILE, FIXED	AMALENDU DAS GUPTA and 10 ORS Versus ABDUL HAQUE and ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MD.ASLAM	DR.B AHMED MRK UDDIN MR.S R BARBHUIYA MR.A B T HAQUE PP, ASSAM
19	Crl.Pet./11/2017 FIXED	ARUPAM H. JWAHIR and 6 ORS. Versus STATE OF ASSAM and ANR.	MR.M DAS MR.B D DEKA	PP, ASSAM
20	Crl.Pet./207/2017 WITH LCR 1 FILE	VIJAY KUMAR NANDA Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR.P KATAKI MS.M DEVI MS.R BEGOM	PP, ASSAM
21	Crl.Pet./777/2018 WITH LCR 1 FILE, FIXED	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
22	Crl.Pet./1134/2018 FIXED	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
23	Crl.Pet./513/2019 WITH LCR 1 FILE	RAJIV KUMAR YADAV Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. R CHOUDHURY	PP, ASSAM
24	Crl.Pet./1311/2024 FIXED	MONIRUL ISLAM Versus STATE BANK OF INDIA AND ANR	M M RAHMAN	MR. A Z AHMED (R-2) PP, ASSAM
HEARING				
25	Crl.A./161/2008 PART-HEARD, WITH LCR 1 BUNDLE, FIXED	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
26	Crl.Rev.P./240/2009 WITH LCR 4 FILES, FIXED	MD. HASEN ALI Versus THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
27	Crl.Rev.P./374/2010 WITH LCR 1 FILE, FIXED	KAMALA BEGUM Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR.A S CHOUDHURY	PP, ASSAM
28	Crl.Rev.P./240/2011 WITH LCR 4 FILES	RUNJUN BORAH Versus STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	
29	Crl.Rev.P./251/2011	M/S NORTH EAST PROPACK Versus MRS GEETIKA BAROOAH CHANGKAKOTI	MR.O P BHATI MR.T C DAS MR.J BHATI MR.H K BORA	MR.D BARUAH MR.K GOSWAMI MS.D P HAZARIKA MR K SAHARIA

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./187/2025	CHERLY RYNGKHLEM Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./3788/2024 WITH CASE RECORD(SCANNED COPY), FIXED	UBAID ULLAH Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING				
3	AB/2989/2024 FIXED	MD MIR HUSSAIN @ MIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN AMINUR RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./185/2025	MD JEHERUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
2	Bail Appln./186/2025	IKRAMUL HUSSAIN @ IKRAMUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
3	Bail Appln./195/2025	SRI ROBIN RAHANG Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA	PP, ASSAM
MOTION				
4	AB/90/2025 FIXED	HAPANTA HEMBROM @ RABIRAM HEMBROM AND 5 ORS Versus THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
5	AB/149/2025	BHASKAR JYOTI GOGOI @ BHASKAR GOGOI Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
6	AB/152/2025	ISMAIL ALI AND 2 ORS Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
7	AB/153/2025	JONAB ALI SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
ADMISSION				
8	Crl.Rev.P./324/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL MATIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. B U LASKAR	MR. M KHAN (R-2) MR. A K DAS (R-2) MS. J AKTAR (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1281/2024 in Crl.Rev.P./324/2024	ABDUR RAHIM Versus ABDUL MATIN BARBHUIYA AND ANR	MR. M KHAN	MR. B U LASKAR PP, ASSAM

9	Crl.Pet./583/2024 FIXED	NITYA CHAKMA Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	MR. S J SARMAH (R-2) MR. G G GOGOI (R-2) PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./3243/2024 WITH CASE RECORD(SCANNED COPY)	MD MAMON HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	Bail Appln./3697/2024 FIXED	JAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
12	Bail Appln./3839/2024 FIXED	SAMINUL ALI @ ISLAM Versus THE STATE OF ASSAM	MR S ISLAM S RAHMAN	PP, ASSAM
13	Bail Appln./3906/2024 FIXED	NAJRUL ISLAM @ NOZIRUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	MR. S MUNIR(INFORMANT) MR A RAHMAN (INFORMANT) PP, ASSAM
14	Bail Appln./31/2025 FIXED	NOOR UDDIN Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
15	Bail Appln./73/2025 FIXED	SAHIDUL ALOM Versus THE STATE OF ASSAM	MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
WITH				
16	Bail Appln./3683/2024	NUR ALOM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
17	Bail Appln./82/2025 FIXED	ROHIT BHOWMICK Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR S DASGUPTA	PP, ASSAM
BAIL HEARING				
18	AB/1587/2024 FIXED	FARMAN ALI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
19	AB/1656/2024 FIXED	JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	MR W R MEDHI (INFORMANT) MR P TALUKDAR (INFORMANT) PP, ASSAM
20	AB/3399/2024 FIXED	ZOHIRUL ISLAM SARKAR @ JOHIRUL ISLAM SARKAR Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN R ISLAM	PP, ASSAM
21	AB/79/2025 FIXED	SABIDUL ISLAM @ SABED ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
WITH				
22	Bail Appln./3910/2024	MD JAHIR ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN	PP, ASSAM
ORDERS				
23	Crl.Pet./71/2022 WITH LCR 3 FILES, FIXED	CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. D PAUL	PP, ASSAM

24	WITH Crl.Pet./782/2021	CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. D PAUL	PP, ASSAM
25	Crl.Pet./297/2024 FIXED	MANTOSH PAUL AND ANR Versus THE STATE OF ASSAM AND ANR	MR R P SHARMA MS. T SOM MS. U HAZARIKA	PP, ASSAM
26	I.A.(Crl.)/1037/2024 BA 989/2019(D/O) in Bail Appln./989/2019	SALMA BEGUM Versus ABDUL MINTU ALI @ MD. ABDUL MINTU @ MD. MINTU ALI AND ANR	MR. D BORA MR. N MAHAJAN	MR SISHIR DUTTA(R-1) MS S MOCHAHARI(R-1) MR. S DUTTA(R-1) MR S DUTTA (R-1) PP, ASSAM

HEARING

27	Crl.A./324/2022 <u>2 Y 3 M 13 D</u> :WITH LCR 4 FILES, FIXED	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	MR. A PHUKAN, AMICUS CURIAE FOR R-2 PP, ASSAM
28	Crl.Rev.P./344/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	DR. AYUB ALI Versus SHAMIMAH NASRIN	MR. S MUNIR MD E AHMED MR. F A HASSAN	MR. S U AHMED MR A HAWARI MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN
29	Crl.Rev.P./393/2022 WITH LCR 4 FILES, FIXED	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN

WITH

[I.A.\(Crl.\)/400/2022](#)
in Crl.Rev.P./393/2022

30	CRL.A(J)/41/2023 <u>2 Y 1 M 5 D</u> :WITH OFFICE NOTE, LCR 6 FILES WITH I.A.(Crl.)/763/2023 in CRL.A(J)/41/2023	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE DUBUL HAZARIKA Versus THE STATE OF ASSAM AND ANR. DUDUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR S CHAUHAN MR. A R SHOME MR A J GHOSH MS B R A SULTANA MS B R A SULTANA	PP, ASSAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7478/2017 FIXED	MAHENDRA TALUKDAR and 65 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MR.C P SHARMA	MR. R BORPUJARI (SC, REVENUE DEPT. MS. D D BARMAN (ADDL. SR. GA, R-2,3)
2	WP(C)/8760/2018 CAVT. NO.1282/2018 FIXED	HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN MR. N DAS	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, REVENUE
3	WITH Crl.Pet./1034/2015	PRABIR BISWAS and 3 ORS Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.S BANIK MS.M MAHANTA	PP, ASSAM
4	WITH WP(C)/804/2016 WITH LCR	ANANDA BISWAS NAMASUDRA and 24 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR. S P ROY MR. K RAJBONGSHI MS. A TALUKDAR MS. B BAISHYA MR A K RAI MR. R P N SINGH	MR. G N SAHEWALLA(R- 4- 7) GA, ASSAM MR. S BANIK(R- 4-7) MS. B SARMA(R- 4-7)
5	WITH WP(C)/7827/2018	JOGESWAR HALOI AND 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BHARALI MR S ALI MR. R BARUAH MR. A AHMED MR P SAH MR. A IQBAL	GA, ASSAM MR. S BANIK (R-6) MR. N BORUAH MR. N BORUAH MR. R PHUKAN MR. M KATAKI (R5) SC, REVENUE
	WITH I.A.(Civil)/1876/2020 in WP(C)/7827/2018	PRABIR BISWAS Versus THE STATE OF ASSAM AND 21 ORS.	MR. N BORUAH MR. R PHUKAN	SC, REVENUE SC, REVENUE
6	WITH WP(C)/430/2019	UTPAL KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
7	WITH WP(C)/433/2019	NAYAN CH. SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE

8	WITH WP(C)/2281/2019	PRAKASH CHETRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	S ALI MR. N BHARALI MR. A.I. AHMED	GA, ASSAM SC, REVENUE
9	WITH WP(C)/3461/2019	NATIONAL BOARDS LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KATAKI	GA, ASSAM SC, REVENUE
10	WP(C)/6142/2024 FIXED	M/S S. H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS	MR. R SHARMA MS P PHUKAN	MR. K N CHOUDHURY (R1- R5) MISS. R R KAKATI (R1-R5) MR. D J DAS (R1-R5) MS N MAHANTA (R1-R5) N GAUTAM (R1-R5)
<u>ORDERS</u>				
11	WP(C)/2950/2024 B/O	RATUL BORGHAIN Versus OFFICE OF THE INSURANCE OMBUDSMAN AND 5 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS MR J LOTHA	MR S DUTTA (R-6) MR. R GOSWAMI(R-2,3,4,5) MS. M SAIKIA(R-2,3,4,5) MS S MOCHAHARI (R-6) MR. S DUTTA (R-6) MS. P BORTHAKUR(R- 2,3,4,5) MR S DUTTA (R-6) DY.S.G.I.
12	WP(C)/3366/2024 FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
13	WITH WP(C)/3355/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
<u>HEARING</u>				
14	WP(C)/1796/2022 PART-HEARD, FIXED	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ MR. A PARVEZ MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4,5,6) MR D GOGOI (r-3,4,5,6)
15	WP(C)/5254/2013 FIXED	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
16	WP(C)/517/2014 FIXED	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
17	WITH WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
18	WP(C)/878/2015	KALYAN RAJKHOWA Versus THE STATE OF ASSAM AND 2 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH	MR.K AGARWAL GA, ASSAM(R1-3) MR.A K GUPTA MR.A K GUPTA

19	WITH WP(C)/198/2015	BHORAT GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR.C BARUAH MR.D BARUAH MR.T BARUAH MR.B BARUAH MR.D R DUTTA	MR.K AGARWAL GA, ASSAM MR.A K GUPTA
20	WP(C)/3073/2015	M/S PIZZA PALACE PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS	MR.O P BHATI MR.T C DAS MR.J A AHMED MR.P SARMA MR.S KHAN	MR.B D DAS SC, APDCL
21	WP(C)/7322/2015 FIXED	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MRS. A GAYAN MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
22	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.
23	WP(C)/8526/2018	M/S. TATA MOTORS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S CHETIA MR. A GOYAL MR. J ROY	SC, G M D A SC, TAXES
24	WP(C)/660/2019 WITH LCR	RAJIB AGASTY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM MR H MAURYA (R2) MS. L SRIVASTAVA (R2) MR. S AGARWAL (R2)

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
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11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH- III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/2850/2017 BY SLIP	CONSTABLE SUMAN SINGHA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHAKRABORTY MR.B K DAS MS.P SARMAH MS.P HAZARIKA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
2	WP(C)/2739/2019 BY SLIP	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
3	WITH WP(C)/2413/2019	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR A KALITA MR. B GOGOI MR G DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
4	WITH WP(C)/2416/2019	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
5	WITH WP(C)/2419/2019	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI

6	WITH WP(C)/2420/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
7	WITH WP(C)/2423/2019	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
8	WITH WP(C)/2424/2019	PARASNATH COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	DR. A SARAF MR. P DAS MR. P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
9	WITH WP(C)/2426/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
10	WITH WP(C)/2429/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
11	WITH WP(C)/2437/2019	JAGATI COKES PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
12	WITH WP(C)/2438/2019	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
13	WITH WP(C)/2696/2019	SKJ COKE INDUSTRIES LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
14	WP(C)/9508/2019 BY SLIP	NO. 143590M RFN/GD BAHARUL ISLAM AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR F U BARBHUIYA MS S DAS	MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I.
TOP OF THE LIST				
15	WP(C)/4283/2012	ARUN KONWAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D P CHALIHA MS.A MAHANTA MR.U P CHALIHA	GA, ASSAM

16	WP(C)/5582/2015	UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. P J SAIKIA MR. L N DIHINGIA	C.G.C. MR. B CHAKRAVARTY MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
17	WP(C)/1198/2016 FIXED	GYAN SINGH Versus STATE BANK OF INDIA and 5 ORS	MR H K DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
18	WP(C)/4161/2017 FIXED	RATUL KUMAR DUTTA and 11 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.A K PURKAYASTHA MR.S SARMA MS.M BHUYAN	GA, ASSAM SC, FINANCE
19	WP(C)/6337/2017 FIXED	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
20	WP(C)/713/2018	ANARSI SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. S ALAM	MR. K K PARASAR,CGC. R 1 to 4 ASSTT.S.G.I.
21	WP(C)/1102/2018	NARENDRA KR. PANWAR Versus AIRPORT AUTHORITY OF INDIA AND 4 ORS	MR. P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. N BARUAH MR. T N SRINIVASAN	MR. D SARMA (R1-5) MR. P K GARODIA (R1-5) MR. A DEKA (R1-5)
22	WP(C)/2016/2018	MUSAHID ALI Versus THE APPELLATE AUTHORITY CUM THE ZONAL MANAGER, UCO BANK AND 4 ORS.	MR A M MAZUMDAR MR. S. K. DAS MR R ISLAM MR D N SARMAH	SC, UCO BANK MR. M SARMA
23	WP(C)/2207/2018	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
24	WP(C)/3320/2018	BHASKAR PRATIM KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, APDCL
25	WP(C)/7013/2018	ANANDA CHANDRA ROY Versus THE UNION OF INDIA AND 7 ORS	MR A D CHOUDHURY MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR. K K DEKA MR. R SARMA	MR. B K DAS MR. B SARMA (R1-R7) MR H P GUWALA ASSTT.S.G.I. SC, RAILWAY
26	WP(C)/7246/2018	SANJEEV KUMAR SINGH Versus BANK OF INDIA AND 5 ORS.	MR. I CHOUDHURY MR. N J KHATANIAR MR. S BISWAKARMA MS G DAS	MR. A GANGULY (R1-R6) MR. A DUTTA (R1-R6) MR. A DHANUKA (R1-R6)
27	WP(C)/7561/2018	SASHADHAR PATOWARY Versus THE A.P.D.C. LTD. AND 3 ORS.	MR. B K DAS MR. D KONWAR	SC, APDCL
ADMISSION				
28	WP(C)/5082/2024 PART-HEARD, FIXED	GOLAM MOSTAFA AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	GA, ASSAM
29	WP(C)/3212/2022 FIXED	AROMA INDIA PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. SURAJIT DAS (r-8) GA, ASSAM MR. P P DAS (r-8) SC, INDUSTRIES AND COMMERCE SC, TAXES

30	WP(C)/3646/2023	STAR CEMENT MEGHALAYA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
31	WP(C)/4550/2024 FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
HEARING				
32	WP(C)/4059/2020 BY SLIP	ALAKA HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MRS J D KHAUND MRS J D KHAUND MR. D BARUAH MR. P K BORDOLOI MS B PAUL	GA, ASSAM SC, FOREST
33	WP(C)/4453/2023	ABDUL TALEB Versus THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, CO OP GA, ASSAM
34	WP(C)/7032/2023 WITH LCR 1 FILE	NIPU KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5054/2024	DR SAIENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM MR. K GOGOI (CGC) SC, L G B R I M H DY.S.G.I.
2	WITH WP(C)/3769/2024	SAIENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
HEARING				
3	WP(C)/7982/2015 PART-HEARD	DR. KISHOR KR. DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
4	WP(C)/6540/2018 PART-HEARD, WITH LCR- THREE FILES.	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
5	WITH WP(C)/2996/2018	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
6	WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE

WITH
[I.A.\(Civil\)/2430/2024](#)
in WP(C)/1680/2019

ATUL CHANDRA BORI
Versus
THE STATE OF ASSAM AND 8 ORS

MR R SINGHA
MR. R SINGHA

SC, APSC
SC, APSC
MR. S BORTHAKUR
MR. ABU JAHID
MR. K BORUAH
MR. D GOGOI
MR. M ALOM
MR. J ABBAS
SC, FINANCE

7 **WITH**
[WP\(C\)/1683/2019](#)

AMIYA KUMAR SAIKIA
Versus
THE STATE OF ASSAM AND 8 ORS.

MR. U K NAIR
MR. M P SARMA
MR. R SINGHA

SC, APSC
MR S BORTHAKUR (R-6)
MR. ABU JAHID
MR. K BORUAH
MR. D GOGOI (R-6)
MR. M ALOM
MR. J ABBAS (R-6)
SC, FINANCE

WITH
[I.A.\(Civil\)/2432/2024](#)
in WP(C)/1683/2019

AMIYA KUMAR SAIKIA
Versus
THE STATE OF ASSAM AND 8 ORS

MR R SINGHA
MR. R SINGHA

GA, ASSAM
SC, APSC
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR TUESDAY, THE 28TH DAY OF JANUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR

[COURT NO: 2]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

- | | | | |
|---|--|---|---|
| 1. CMApl. 2/2023 | THANZUALI AND 4 ORS.
VERSUS
STATE OF MIZORAM AND
11 ORS. | MS DINARI TAZYU
MR. K ROLAND
MR. VICTOR L RALTE
MS. CAROLINE K
LUNGAWIPUII
MS. B LALRAMHNEMI
MS LALHRIATPUII
SAILO
MR BENJAMIN
LALRINSANGA | MRS. H
LALMALSAWMI |
| WITH
2. REVIEW PET.
4/2023 | THANZUALI AND 4 ORS.
VERSUS
STATE OF MIZORAM AND
11 ORS. | MS DINARI TAZYU
MR. K ROLAND
MR. VICTOR L RALTE
MS. CAROLINE K
LUNGAWIPUII
MS. B LALRAMHNEMI
MS LALHRIATPUII
SAILO | MRS. H
LALMALSAWMI FOR
R1-R7
MS VALENTINA
LALDINPUII FOR R-12
MS BIAKTHANPUII
ROYTE |
| WITH
3. CMApl. 2/2024 | THANZUALI AND 4 ORS.
VERSUS
STATE OF MIZORAM AND
11 ORS. | MS DINARI TAZYU
MR. K ROLAND
MR. VICTOR L RALTE
MS. B LALRAMHNEMI | MRS. H
LALMALSAWMI FOR
R1-R7
MS VALENTINA
LALDINPUII FOR R-12 |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR TUESDAY, THE 28TH DAY OF JANUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MALASRI NANDI

[COURT NO: 15]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

- | | | | | |
|----|--------------------|---|---|---------------------------|
| 1. | BAIL APPLN. 1/2025 | PROLOY DAS
VERSUS
THE STATE OF MIZORAM R/B
THE SECRETARY TO GOVT.
OF MIZORAM, HOME DEPT. | MS. LALRAMENGMAWII
MR A R MALHOTRA | P.P./ADDL. PP,
MIZORAM |
| 2. | BAIL APPLN. 2/2025 | YOGESH SARDA
VERSUS
THE STATE OF MIZORAM R/B
THE SECRETARY TO GOVT.
OF MIZORAM, HOME DEPT. | MS. LALRAMENGMAWII
MR A R MALHOTRA
MS. FABY LALRINNUNGI | P.P./ADDL. PP,
MIZORAM |